

IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION

TRANSFER PETITION (CRL.) NO. 566 OF 2010

MOUSUMI DUTTA

.....PETITIONER

VERSUS

M/S INDIA BULLS FINANCIAL SERVICES LTD.RESPONDENT

O R D E R

Learned counsel who has put in appearance for the respondent states that in the meanwhile the complaint has been returned by the Court.

The Transfer Petition is disposed of as having become infructuous.

.....J
[HARJIT SINGH BEDI]

.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
FEBRUARY 01, 2011.